

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 1237 OF 2024

In re: News item appearing in the Times of India dated 07.10.2024 titled “Two killed, 3 injured in firecracker explosion in Gonda”

MEMO OF PARTIES (As Per ORDER DATED 16.05.2025)

In re: News item appearing in the Times of India dated 07.10.2024 titled “Two killed, 3 injured in firecracker explosion in Gonda”

VERSUS

1. MEMBER SECRETARY, UTTAR PRADESH POLLUTION CONTROL BOARD (UPPCB)

Building No. TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone: 0522-2720895, 0522-2720693

Email: ms@uppcb.in

...RESPONDENT NO. 1

2. MEMBER SECRETARY, CENTRAL POLLUTION CONTROL BOARD (CPCB)

Parivesh Bhawan, East Arjun Nagar, Delhi- 110032

Phone: 011-43102030

Email: mscb.cpcb@nic.in

...RESPONDENT NO. 2

3. MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (REGIONAL OFFICE, LUCKNOW)

Kendriya Bhawan, 5th Floor, Sector H, Aliganj, Lucknow-226024

Phone: 0522-2321904

Email: ro.lucknow-mef@nic.in

...RESPONDENT NO. 3

4. DISTRICT MAGISTRATE (DM), GONDA

District Magistrate Office, Gonda, Uttar Pradesh, India

Phone: +91 9454417537

Email: dmgon@nic.in

...RESPONDENT NO. 4

5. ISHHAAQ SON OF NAKKHU

Belsar Deesha, Tarabganj,

Gonda, Uttar Pradesh- 271403

...RESPONDENT NO. 5

6. KRISHN KUMAR S/O OF CHABEELE

Belsar Deesha, Tarabganj,

Gonda, Uttar Pradesh- 271403

...RESPONDENT NO.6

7. AAKASH SON OF AMARNATH

Belsar Deesha, Tarabganj,

Gonda, Uttar Pradesh- 271403

...RESPONDENT NO. 7